

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 891/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: M/s. Techno Products Bombay Pvt. Ltd.

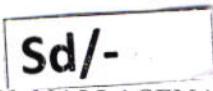
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
33)	Mr. Chandrakant Mhadeshwar	Advocate for pvt	

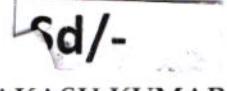
COMMON ORDER

CSP 867/230-232/NCLT/MB/MAH/2017
CSP 868/230-232/NCLT/MB/MAH/2017
CSP 891/230-232/NCLT/MB/MAH/2017
CSP 892/230-232/NCLT/MB/MAH/2017

Company Petitions admitted. List this matter on 3.1.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)